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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Contempt Petition No.180/00089/2018  
in Original Application No.180/00501/2017**

Thursday, this the 15<sup>th</sup> day of November, 2018

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. John Joseph, S/o.T.J.Joseph,  
PGT English, Jawahar Navodaya Vidyalaya,  
Vechoochira, Mennadisala P.O., Pathanamthitta – 686 511.  
Residing at Jawahar Navodaya Vidyalaya Quarters,  
Vechoochira, Mennadisala P.O., Pathanamthitta – 686 511.
2. Kunhikrishnan.M.V., S/o.Narayanan.K.,  
PGT Biology, Jawahar Navodaya Vidyalaya,  
Palayadnada P.O., Vadakara, Kozhikode – 673 521.  
Residing at Jawahar Navodaya Vidyalaya,  
Palayadnada P.O., Vadakara, Kozhikode – 673 521.
3. Rajan.K.P., S/o.Sreedharan K.U.,  
PGT Hindi, Jawahar Navodaya Vidyalaya,  
Lakkidi P.O., Vythiri, Wayanad – 673 576.  
Residing at Jawahar Navodaya Vidyalaya Quarters,  
Lakkidi P.O., Vythiri, Wayanad – 673 576. ....Petitioners

**(By Advocate – Mr.Vishnu S Chempazhanthiyil)**

**v e r s u s**

1. Shri.Bishwajit Kumar Singh I.F.S.,  
The Commissioner, Navodaya Vidyalaya Samiti,  
Department of School Education & Literacy,  
Government of India, B15, Institutional Area,  
Sector 62, Noida, Gautam Budh Nagar Dist.,  
Uttar Pradesh – 201 309.
2. Shri.A.Y.Reddy,  
The Deputy Commissioner (Pers.),  
Navodaya Vidyalaya Samiti (Hyderabad Region),  
Ministry of Human Resource & Development,  
1-1-10/3, Sardar Patel Road,  
Secunderabad – 500 003. ....Respondents

**(By Advocate – Mr.Millu Dandapani)**

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This application having been heard on 15<sup>th</sup> November 2018, the Tribunal on the same delivered the following :

**ORDER**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for hearing, learned counsel for the respondents submitted that the order of this Tribunal dated 12.6.2018 has been fully complied with which is affirmed by the learned counsel for the petitioners. Hence the Contempt Petition is closed and notices discharged.

(Dated this the 15<sup>th</sup> day of November 2018)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in C.P.No.180/00089/2018 in O.A.No.180/00501/2017**

1. **Annexure P-1** – True copy of the order dated 12.6.2018 in O.A.No.180/00501/2017 of the Hon'ble Tribunal.

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